

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH**  
**ALLAHABAD**

This is the 18<sup>TH</sup> day of **JULY, 2019**.

**ORIGINAL APPLICATION NO. 1571 OF 2016**

**HON'BLE MS AJANTA DAYALAN, MEMBER (A)**  
**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

1. Udai Shankar Jaiswal, aged about 57 years, S/o Late S.S.P. Gupta R/o, Surya Bagh, Mahmoorganj Varanasi, presently working as Chief Controller, N.E. Railway, Varanasi .....Applicant.

**VERSUS**

1. Union of India through General Manager, North Eastern Railway, Gorakhpur.
2. Chief Personnel Officer, North Eastern Railway, Gorakhpur.
3. Senior Divisional Personnel Officer, North Eastern Railway, Varanasi. .....Respondents

Advocate for the Applicant : Shri P K Mishra, proxy counsl for Shri S K Om

Advocate for the Respondents : Shri Dharmendra Tiwari, proxy counsel for Shri R K Rai

**O R D E R**  
**(Delivered by Hon'ble Ms Ajanta Dayalan, Member-A)**

Heard Shri P K Mishra, proxy counsel for Shri S K Om, learned counsel for the applicant and Shri Dharmendra Tiwari, proxy counsel for Shri R K Rai, learned counsel for the respondents.

2. Brief holder of the applicant's counsel states that the OA has become infructuous as the OA was filed for quashing of the seniority list as well as revised list of eligible candidates in response to notification dated 24.08.2016 (Annexure No. A-3 to the OA) for selection to the post of Assistant Operating Manager (AOM Group 'B'). The applicant has also sought the relief of consideration of application of appearing in the said examination.
3. However, he states that the examination has already been conducted and the applicant was not able to appear in the same and now the OA has become infructuous and he seeks to withdraw the same.
4. In view of the submissions made above, the OA is dismissed for having become infructuous. No cost.

**(RAKESH SAGAR JAIN)**  
**MEMBER-J**

Arun..

**(AJANTA DAYALAN)**  
**MEMBER-A**